

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 220
(IB)-79/ND/2021
IA-101/2024, IA-5799/2023, IA -4014/2023
IA -4030/2023

IN THE MATTER OF:

Mansfield Cable Company Ltd. (Through IRP) ... Applicant/Petitioner

Versus

Mansfield Power & Infrastructure Pvt. Ltd. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 10.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Vardhman Kaushik, Adv. Sanjana Mehrotra In
IA-101/2024, Adv. Naveen Kumar in IA 5799/2023

**For the Suspended
Management** : Adv. Vardhman Kaushik

For the RP : Adv. Abhishek Anand, Adv. Jasleen Singh

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is re-notified to 28.05.2024.

Sd/-
(COURT FFICER)